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- (रू) यदि हां, तो उक्त परियोजना का कार्यकं क तक पूरा हो जाएगा; और
- (ग) इसकी कुल अनुमानित लागत कितनी होगी ?

कोयसा मंत्रास्य के राज्य मंत्री (श्री अधित स्नुमार शांचा): (क) से (ग) मैंसर्स कोएँक्स पालैण्ड और इंस्टर्न कोलफील्ड्स लि. के बीच सतमाम के लिए सहादता प्राप्त करने संबंधी एक करार एर दिनांक 11-10-1982 को इस्ताक्षर किए गए। इस करार में उल्लिम्बत कार्यों को अब पूरा कर लिखा गथा है। किन्तु सतम्राम परियोजना को वर्ष 1994-95 त्क पूरा कर लिए जाने का कार्यक्रम है। इस परियोजना की पूंजीगत लागत 148-26 करोड़ रु. होने का अन्मान लगाया गया है।

Monitoring of Coal mining projects

3285. MISS SAROJ KHAPARDE: Will (he Minister of COAL be pleased to state:

- (a) what is the number of Coal Mining Projects sanctioned during the last year;
- (b) whether Government have been monitoring or propose to monitor the implementation of these projects; and
 - (c) if so, what are the details thereoof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (c) Eight (8) new/expansion coal mining project with a total production capacity of 30.56 million tonnes per annum and with a total capital investment of Rs. 2092.24 crores have be«n sanctioned by the Government since 1-1-1992 till date. Monitoring and review of implementation of projects is done regularly at various levels in the coal companies as well as in the Government. In the Government monitoring is done involving coai companies, Ministry of Coal. Department of Programme Implementation etc. The Monitoring Report received from the coal companies at specific intervals are analysed in the Government for taking corrective Measures to check stppages.

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Action Plan to settle cess and royalty claims

3286. SHRI KAMAL MORARKA : SHRI KRISHNA KUMAR BIRLA : SHRI GHUFRAN AZAM :

Will the Minister of COAL be pleased to state :

- (a) whether it is a fact that a proposal to draw up an action plan to settle all the pending financial claims between coal India Limited and State Governments, concerning cess and royalty has been under Government's consideration;
 - (b) if so, what are the details thereof;
- (c) whether it is a fact that Government propose to privatise some of the chronically sick mines of CIL; and
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) No Sir.

- (b) Does not arise.
- (c) No Sir.
- (d) Does not arise.

Recommendation of BICP on decontrol of coai prices

3287. SHRI KAMAL MORARKA: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the Bureau *if.* Industrial Costs and Prices in its interim solicy recommendations strongly recommended for a phased decontrol of prices in the coal sector;
- (b) if so, what are the details of the recommendations;
- (c) whe;her Government have considered the recommendations; and
 - (d) if so, the decision taken thereon

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d): Bureau